

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 1126**  
(TO BE ANSWERED ON THE 13<sup>th</sup> February 2023)

**GREENFIELD AIRPORTS IN TELANGANA**

1126. DR. K. LAXMAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of greenfield airports sanctioned during the last five years, State/UT-wise;
- (b) the details thereof;
- (c) the number of greenfield airports sanctioned for the State of Telangana during the last five years;
- (d) the details thereof; and
- (e) the reason for the delay in construction work?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (e): During last five years, Government of India (GoI) has accorded 'In-Principle' approval for development of International Greenfield Airport at Noida (Jewar), Uttar Pradesh and Domestic Greenfield Airport at Itanagar, Arunachal Pradesh. Besides, Government of India has also granted 'Site Clearance' to the State Government of Himachal Pradesh (GoHP) for construction of a greenfield airport at Mandi, Himachal Pradesh. In the last five years eight Greenfield airports namely Pakyong, Kannur, Kalaburagi, Oravakal, Sindhudurg, Kushinagar, Donyi Polo, Itanagar and Manohar Airport, Mopa have been operationalised.

The timeline for construction of airports depends upon various factors such as land acquisition, mandatory clearances, removal of obstacles, financial closure etc. by the respective airport developers.

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